

tions are, however, made in exceptional circumstances, for instance, when the earlier car is involved in a serious accident and badly damaged or is stolen or is found to have serious defects.

(c) The names of the M.Ps. referred to in part (a) above are Shri Abdul Ghani Dar and Shri Om Mehta. Shri Abdul Ghani Dar purchased a Fiat Car against an allotment from the Central Government quota in March 64. He represented in May 65 that the car had several manufacturing defects and had been giving him trouble ever since he purchased it. He was accordingly allotted another Fiat Car from the Central Government quota in October 1965 and also permitted to sell the previous car. Shri Om Mehta purchased a Fiat Car against an allotment from the Central Government quota in May 1965. This car met with a serious accident resulting in heavy damage to the car. As a replacement was considered justified in his case, he was allotted another Fiat Car in November this year.

**M/s. Bharat Barrel and Drum Manufacturing Co. Ltd., Bombay**

2891. Shri S. M. Banerjee: Will the Minister of Supply, Technical Development and Materials Planning be pleased to state:

(a) whether a concern known as M/s. Bharat Barrel and Drum Manufacturing Co. Pvt. Ltd., Bombay was black-listed in 1964;

(b) whether Government quota of raw material is still being issued to this firm; and

(c) if so, reasons therefor?

**The Minister of Supply, Technical Development and Materials Planning (Shri Raghunath Ramiah):** (a) Yes, Sir. The firm was black-listed in 1964 by the Ministry of Iron and Steel.

(b) Yes.

(c) An order of black-listing under the existing code involves immediate cessation of all future business with  
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the firm by all Departments of the Government of India; but the code also lays that the supplies of controlled raw materials will not be denied to the black-listed firm.

**Royal Agricultural Show in Kenya**

2892. Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri Bhagwat Jha Azad:  
Shri M. L. Dwivedi:  
Shri P. C. Borooah:  
Dr. M. M. Das:

Will the Minister of Commerce be pleased to state:

(a) whether Government participated in the Royal Agricultural Show in Kenya held in the last week of September, 1966;

(b) if so, what were the Indian exhibits at the show;

(c) whether this has helped to secure orders for agricultural products for export; and

(d) if so, the total quantity of orders for agricultural products obtained?

**The Minister of Commerce (Shri Manubhai Shah):** (a) Yes.

(b) Machinery and engineering goods, especially for use in agriculture, electrical appliances, manufactured consumer goods, textiles, both powerloom and handloom, tinned foods and fruits, condiments, raw materials and semi-finished goods etc. were displayed at the 'India Pavilion' at the Agricultural Show with an eye not only on the Kenyan market but also on the markets in the adjoining countries.

(c) and (d). Participation in the Show yielded orders for the supply of agricultural implements, handtools, automobile parts to the value of Rs. 4.41 lakhs. Besides several trade enquiries on the various products displayed at the 'India Pavilion' were received and it hoped that substantial additional business would result.